

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.05**  
**C.P. (IB)No.177/BB/2023**

**IN THE MATTER OF:**

Mrs. Rukam Narain	...	Petitioner
Vs.		
M/s. Ibexkayenn Private Limited	...	Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner	:	Ms. Lakshmi Menon
For the Respondent	:	Ms. Varsha

**ORDER**

1. Heard Ld. Counsel for the Petitioner and Ld. Counsel for the Respondent.
2. The Respondent has filed the objections vide Dy. No.2344 dated 17.04.2024 and the same is taken on record.
3. The submissions by the Petitioner Counsel is partly heard. List the matter for further submissions on **27.05.2024.**

**Sd/-**

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**

**(K. BISWAL)**  
**MEMBER (JUDICIAL)**